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Title: Observation regarding notices for suspension of Questions Hour.

MADAM SPEAKER: Hon. Members, I have received notices of suspension of Question Hour from S/Shri Prabodh Panda and Sharad Yadav, regarding the report on calculation of poverty line by Planning Commission. There is no provision in the Rules of Procedure under which Members may demand for suspension of Question Hour. I will consider allowing the discussion on the same issue if proper notice is tabled by the Members. Therefore, I disallow the notices for suspension of the Question Hour.

...(Interruptions)

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MADAM SPEAKER: Nothing will go on record.

(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, the Budget discussion has to start yet. They can raise this matter there also. The Government is prepared for a discussion in whatever form, time permitting.

...(Interruptions)

MADAM SPEAKER: Q.No.101. Shri Joseph Toppo.

(Q . 101)

श्री जोसेफ टोप्पो : मैंडम, मेरा बहुत जरूरी पूँज आ...(व्यवधान)

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MADAM SPEAKER: The House stands adjourned to meet again at 12 .00 noon.

11.05 hrs

The Lok Sabha then adjourned

till Twelve of the Clock.

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